

[English]

Peace Keeping Operations of UN

8047. SHRI ATAL BIHARI
VAJPAYEE:
DR. AMRIT LAL KALIDAS
PATEL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government have suggested to the UN for ending peacekeeping operations which have either become obsolete or ineffective; and

(b) the response to this suggestion?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) Yes, Sir. The statement was made in the Special Committee on peacekeeping operations of the General Assembly on April, 21 m, 1993.

(b) Mexico, Enguland (on behalf of NOR-DICS), Austria and Nepal shared our view.

Electricity Connections in Rural Areas of Delhi

8048. DR. LAL BAHADUR RAWAL: Will the Minister of POWER be pleased to state:

(a) the time by which the DESU is providing electricity connections to the consumers of Lal Dora of Delhi villages after receipt of requisite deposits;

(b) the number of applications received by the DESU under Nazafagrh Zone, during the month of March, 1993 particularly in Mundka village, Delhi-41;

(c) whether the applicants have been provided electricity connections so far; and

(d) if not, the time by which the electricity connections are likely to be given?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) to (d). Normally the electricity connection in the Lai Dora Villages of Delhi are granted within a month after completion of the requisite commercial formalities by the applicant. Nine applications were received for new connections in Moundka Village (District Najafgarh) in March, 1993. The connection could not be energised within the normal time as most of the premises were found locked due to threshing seasons. The connections are likely to be given by the end of May, 1993.

Alcohol from Potato

8049. SHRI ABHAY PRATAP SINGH: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state.

(a) whether alcohol can be manufactured from Potato;

(b) whether the Union Government have given permission to manufacture alcohol from potato

(c) if so, the number of such companies which prepare alcohol from Potatoes in Uttar Pradesh; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) Yes, Sir.

(b) Recently the Government has issued a few Letters of Intent for manufacture of potable alcohol based on non-molasses raw materials which may include potato also.

(c) and (d). Since May, 1989 the Government have issued 9 (Nine) Letters of Intent for manufacture of potable alcohol based on non-

molasses raw-materials for the State of Uttar Pradesh. However, none of the units have so far reported commercial production.

Bomb Explosion in DVC Transmission System

8050. SHRI SANAT KUMAR MANDAL: Will the Minister of POWER be pleased to state:

(a) whether the transmission system of the Damodar Valley Corporation (DVC) on the Chandrapura - Purulia - Jamshedpur line was disturbed seriously by a bomb explosion on the night of April 7, 1993;

(b) if so, the details thereof;

(c) whether persons/agencies responsible for it have been identified; and

(d) if so, the details thereof; and

(e) the steps taken/proposed to be taken to safeguard the DVC transmission system?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU): (a) and (b). Tower No. 84 at Chandrapura Thermal Power Station Purulia line of Damodar Valley Corporation (DVC) near Mahuda Police Station, Pindra Jour, District Bokaro was damaged by an explosion on 7th April, 1993. This was reported to the police authorities as well as the District Administration.

(c) and (d). The source of bomb blast has not been found.

(e) To safeguard the DVC transmission system and prevention of such incidents security related issues are taken up with the State Governments from time to time.

Postal and Telephone Services in Pauri Garhwal and Chamoli U.P.

8051. MAJ. GEN. (RETD.) BHUWAN CHANDRA KHARNDURI: Will the Minister of

COMMUNICATIONS be pleased to state:

(a) whether the Government are aware of the poor postal facilities in Uttar Pradesh particularly in rural and remote hill area, if so, the reasons therefor;

(b) the number of post offices/sub-post offices at present in districts Chamoli and Pauri Garhwal;

(c) whether the average population or area covered by a postman is far more in these districts while the number of post-offices is quite less; if so, reasons therefor;

(d) the number of gram panchayats in the above districts where telephone facilities have been provided and those yet to be provided;

(e) whether Government have any time bound plan for improvement of postal and telephone facilities in the said districts; and

(f) if so, the details and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU): (a) The Postal facilities in Uttar Pradesh cannot be said to be poor. Uttar Pradesh has got the largest number of post offices compared to any other State. A post office in Uttar Pradesh serves postal coverage to 15.20 sq. kms. while all India coverage is 21.9 sq. kms. gives postal coverage to 15.20 sq. kms. while all India coverage is 21.9 sq. kms.

Out of total number of 19,366 post offices in Uttar Pradesh 17,262 are in rural & remote hilly areas.

(b) The details are given in the attached Statement-I

(c) The average population served by a post office in Chamoli district is 1303 and the area served by a post office is 27.00 sq. Kms.